

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ORDER

No. 124 /Confdl./2016  
II-2-1/2016

Bilaspur, dated the 01 / 03 / 2016

On reinstatement of the services of Shri Vinod Kumar Dewangan, the then VI Additional District & Sessions Judge, Raipur (presently under suspension with headquarter at Raipur), he is hereby, posted as II Additional Judge to the Court of Additional District & Sessions Judge, Ramanjuganj from the date he assumes charge of his office.

BY ORDER OF THE HIGH COURT

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 125 /Confdl./2016  
II-2-1/2016

Bilaspur, dated the 01 / 03 / 2016

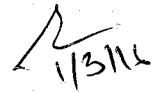
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- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (12) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (13) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.

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- (14) Shri Vinod Kumar Dewangan, the then VI Additional District & Sessions Judge, Raipur (presently under suspension with headquarter at Raipur) *for information and compliance. He is directed to take charge at his new place of posting on or before 15<sup>th</sup> March, 2016 and send his taking over charge report to the Registry.*
- (15) District & Sessions Judge, Raipur for information. He is requested to impress upon the transferred Officer that if he is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.
- (16) District & Sessions Judge, Surguja at Ambikapur for information. He is requested to send immediately the taking over charge report of the concerned Judicial Officer to this Registry.
- (28) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker) for information.
- (17) Shri Prabhat Kumar Shastri, Legal Advisor to Governor, Governor's Secretariat, Rajbhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Confidential/ District Establishment/ Pension / Protocol/ Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
1/3/16

(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL